

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General at Jammu)

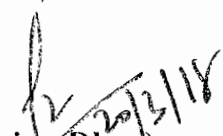
ORDER

No:- 1705

Dated 20/03/2018

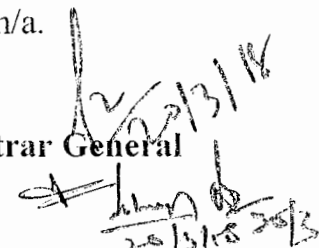
Petition Writers' License is granted in favour of Shri Akhter Maqbool Dar S/O Mohammad Maqbool Dar R/O Bakhpora, Rafiabad residing at Rangwar, Baramulla for a period of one year, subject to passing of the Examination, in terms of Rule (5) of the Jammu and Kashmir Petition Writers' Licensing and Conduct (Revised) Rules 1971. His place of sitting will be in the District Court Complex, Baramulla.

By order,


(Sanjay Dhar)
Registrar General

No:- 64615-18/L.P Dated: 20/03/2018
Copy forwarded to the:-

1. Registrar Vigilance High Court of J&K,
2. Principal District and Sessions Judge, Baramulla
.....for information.
- ✓ 3. C.P.C, e-Courts (High Court of J&K) for uploading the same on the official website.
4. Shri Shri Akhter Maqbool Dar S/O Mohammad Maqbool Dar R/O Bakhpora, Rafiabad residing at Rangwar, Baramulla
.....for information n/a.


Registrar General